THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 83

Dated Guwahati, the 17 th November, 2020

The Gauhati High Court has introduced a new Category Code as given below for the cases filed during the COVID-19 pandemic, where benefit or relief are sought for by taking outbreak of COVID-19 as a plea.

"99999 - COVID related matters"

Therefore, all concerned are hereby directed to use the above Category Code while filing related to cases where benefit or relief are sought for by taking outbreak of COVID-19 as a plea.

This order will come into effect immediately.

By Order,

Sd/- R.A. Tapadar REGISTRAR(JUDICIAL)

Memo No. HC.III-07/2015/3224-3238 /G, Dated 17 th November, 2020 Copy to :-

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2.	The Registrar (Vig./ Admn./Estt.), Gauhati High Court, Guwahati. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3.	The Jt. Registrar (
4.	The Deputy Registrar (
5.	The Assistant Registrar (), Gauhati High Court, Guwahati.
6.	The Court Manager, Gauhati High Court, Guwahati.
	The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. 9.	The Special Officer, Translator Wing, Gauhati High Court, Guwahati. The P.S. to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
10.	The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this
	Notification in the website of the Gauhati High Court.
11.	The A.O.(J)/ I.C., Paper Book/ Supreme Court Section/ Civil Appeals Decree/ ROS/ RSA
	/Record Room/ Filing Section/ Civil Revision/ Civil Rule (Disposal)/ Civil Rule (Pending)/
	Civil Writ Appeal / Criminal Appeal/ Criminal Revision/ Second Appeal/ Copying/ Bench/
	RTI Section, Gauhati High Court, Guwahati.
12	. The A.O.(J),Section, Gauhati High Court, Guwahati.
13	. The Court Master, Court No, Gauhati Hìgh Court, Guwahati.
	. The C.A. to Registrar General, Gauhati High Court, Guwahati.
	. The C.A. to Registrar (Judl.), Gauhati High Court, Guwahati.

R. A. Tapadade